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OAB/15295-
(A)

Serial No. of Order	Date of Order	Order with Signature	
11	02 $\frac{08}{02}$	None appears for the parties. Matter is adjourned to 05.08.02. Member (A) Member (J).	Order dt 1/3/96 Place before the Bench for hearing as this is a Single Bench case. legw.
12	5.8 $\frac{02}{02}$	Shri C.A. Rao, learned counsel for the applicant has filed a Memo dated 5.8.02, seeking permission to withdraw the O.A., as the matter has been settled outside the court. In this view of the matter, the O.A. is dismissed as withdrawn. No costs. Shri U.B. Mohapatra, learned A.S.C. is present and has been informed about the order. Member (A) Member (J)	For hearing. Bench For hearing. (S.B. matter.) For hearing. Bench For hearing. Bench For hearing. Bench For hearing. Bench